

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of The Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF **VAMAN TEXTLIES PRIVATE LIMITED**

Sr No	Particulars	Details
1	Name of corporate debtor	VAMAN TEXTLIES PRIVATE LIMITED
2	Date of incorporation of corporate debtor	30.06.2008
3	Authority under which corporate debtor is incorporated/ registered	Registrar of Companies – Ahmedabad
4	Corporate identity number of Corporate Debtor	U17120GJ200BPTC054340
5	Address of the registered office and principal office (if any) of corporate debtor	17, Shanti Vihar Society, Magob, Taluka - Choryasi, Dist. Surat, Gujarat - 394211
6	Date of Closure of Insolvency Resolution Process	09.03.2021
7	Liquidation commencement date of corporate debtor	10.03.2021
8	Name and registration number of the insolvency professional acting as liquidator	Ajit Gyanchand Jain IBBI/IPA-001/IP-P00368/2017-18/10625
9	Address and e-mail of the liquidator, as registered with the Board	204, Wall Street-1, Near Gujarat College, Ellisbridge, Ahmedabad-380006 Email – ajit@vcanca.com
10	Address and e-mail to be used for correspondence with the liquidator	204, Wall Street-1, Near Gujarat College, Ellisbridge, Ahmedabad-380006 Email - cirp.vaman@gmail.com
11	Last Date for Submission of Claims	09.04.2021

Notice is hereby given that the Hon'ble National Company Law Tribunal Ahmedabad Bench has ordered the commencement of liquidation of the **VAMAN TEXTLIES PRIVATE LIMITED** on **10th March, 2021** under section 33 of the code.

The stakeholders of **VAMAN TEXTLIES PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before 09th April, 2021 to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

The Prescribed forms could be downloaded by visiting the website:- <https://ibbi.gov.in/home/downloads> (**Forms under the Insolvency and Bankruptcy Board of India (Liquidation process) Regulations, 2016**)

Submission of false or misleading proofs of claim shall attract penalties.

Date: - 13th March, 2021
Place: - Ahmedabad

AJIT GYANCHAND JAIN
Liquidator of VAMAN TEXTLIES PRIVATE LIMITED

Ajit Gyanchand Jain
Insolvency Professional
IBBI/IPA-001/IP-P00368/2017-18/10625